

restoration aspect of that. Before you say something we have to take up this issue with the Ministry of External Affairs...*(Interruptions)*

[English]

SHRI N.K. PREMCHANDRAN (Quilon) : What about gauge conversion in Kerala? It was an assurance give by the Minister last time.

[Translation]

SHRI RAM VILAS PASWAN : We will into that...*(Interruptions)*

PROF. RASA SINGH RAWAT : There is no onward train service from Ajmer. In such a situation, you should introduce at least a broadgauge train. You have spent crores of rupees but that is yielding us no result...*(Interruptions)*

SHRI RAM VILAS PASWAN : Mr. Chairman, Sir, I have got projects from Kerala and every other State and I have done my best to get them cleared during my tenure. I want to assure you this much that ...*(Interruptions)*

PROF. RASA SINGH RAWAT : Please introduce one train at least. People are facing a lot of difficulties. You have already given an assurance...*(Interruptions)*

SHRI RAM VILAS PASWAN : I would like to let the hon'ble Member know that whatever assurances have been given, will be fulfilled. I will not go in individual projects. Even if we have to say 'no' on certain things, we would call you and place the entire situation before you and convince you, then only we will say 'no'. I would like to urge upon you that this is a supplementary budget. After two months, in February, the Government will present General Budget. The point you have raised last time is in our mind. We have made efforts to include some of them in the supplementary budget and this time also we will try to do the same...*(Interruptions)*

[English]

MR. CHAIRMAN : Shri Rasa Singh, please do not disturb like this. Please take your seat. You have get the reply.

[Translation]

SHRI RAM VILAS PASWAN : I have said that whatever assurance I have given, I will make all out efforts to fulfill them...*(Interruptions)*

[English]

MR. CHAIRMAN : All right I think you are going to write separately to all the Members.

[Translation]

SHRI RAM VILAS PASWAN : I will reply separately to all the points raised

[English]

MR. CHAIRMAN : I shall now put the Supplementary Demands for Grants (Railways) for 1996-97 to vote.

The question is :

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund to defray the charges that will come in course of payment during the year ending the 31st day of March, 1997, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 2 and 16."

The motion was adopted.

00.39 hrs. (19.12.96)

APPROPRIATION (RAILWAYS) No.4 BILL*

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : Mr Chairman, Sir, I beg to move that leave be granted to introduce *the Bill to authorise payment and appropriation of certain further sums from the out of the Consolidated Fund of India for the services of the financial year 1996-97 for the purposes of Railways.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97 for the purposes of Railways."

The motion was adopted.

[Translation]

SHRI RAM VILAS PASWAN : I introduce** the Bill.

SHRI RAM VILAS PASWAN : Mr. Chairman, Sir, I beg to move: "That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1996-97 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from

* Published in the Gazette of India, Extraordinary, Pt II Section-2 dated 18 12 96

** Introduced/moved with the recommendations of the President

and out of the Consolidated Fund of India for the services of the financial year 1996-97 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 stand part of the Bill".

The motion was adopted.

Clauses 2 and 3 were added to the Bill

MR. CHAIRMAN : The question is :

"That the schedule 1 stand part of the Bill".

The motion was adopted.

The Schedule was added to the Bill.

MR. CHAIRMAN : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill".

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI RAM VILAS PASWAN : Sir, I beg to move :

"That the Bill be passed".

MR. CHAIRMAN : The question is :

"That the Bill be passed".

The motion was adopted.

MR. CHAIRMAN : We have many more items to be taken up. But, I think, we will adjourn the House.

00.41 hrs. (19.12.96)

*The Lok Sabha then adjourned till
Eleven of the Clock.*